

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1071(ND)2018

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
09.08.2019.**

**NAME OF THE COMPANY: M/s. State Bank Of India V/s. M/s. Shri
Shyam Ji Ahrico Exports Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Counsel for the Petitioner

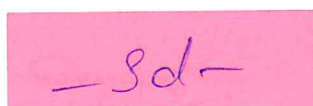
Present for the Respondent: None

ORDER

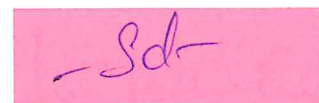
CA 1010/2019 has been filed by the statutory auditor praying for cancellation of the Non-Bailable Warrants against the applicant firm.

Notice of this application is being accepted by Ld. Counsel for the RP. let reply be filed. In the meanwhile, the execution of the Non-Bailable Warrant shall be kept in abeyance.

Be listed for arguments on 3rd September, 2019. Copy of the order be given Dasti.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**